

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3073  
ANSWERED ON:05.09.2007  
INDUSTRIAL AND ENVIRONMENTAL POLLUTION  
Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Government has formulated or proposes to formulate any scheme to provide assistance to the State Governments to check industrial and environmental pollution;
- (b) if so, the details thereof; and
- (c) the assistance provided and funds utilized by various States for this purpose during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (c) The Ministry of Environment & Forests provides funds to the States and Union Territories (UTs) under the Schemes of Assistance for Abatement of Pollution for strengthening of Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs), Common Effluent Treatment Plants (CETPs) for setting up CETPs, Creation of Management Structure for Hazardous Waste for setting up common hazardous wastes treatment, storage and disposal facilities, demonstration projects for Municipal Solid Waste, etc. The details of funds provided under these scheme for last three years are given under Annexure -I.

The details of funds released to various research institutions, universities, SPCBs and PCCs by the Central Pollution Control Board under the National Ambient Air and Water quality monitoring programme are given in Annexure – II.

The detailing of funds made available to various States and UTs under the National River Conservation Programme for Abatement of water Pollution in rivers and the amount utilized are indicted in Annexure- III.

The funds to various agencies are released after receipts of utilization certificates for previous releases.